

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 71/2026

IN THE MATTER OF:

Gundutt Sharma

...PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

...RESPONDENT

AMENDED MEMO OF PARTIES (As per order dated 10.04.2026)

Gundutt Sharma

...PETITIONER

VERSUS

1. State of Uttar Pradesh
Through Principal Secretary, Environment, Forest and Climate Change
Government of U.P.
Office of the Principal Chief Conservator of Forests (PCCF),
17, Rana Pratap Marg, Lucknow-226001
Email: psecforest-up@nic.in **Respondent No.1**
2. District Magistrate, Baghpat
Collectorate Baghpat,
Baghpat Bangar, Baghpat-250609
Email: dmbag@nic.in **Respondent No2**
3. Chief Development Officer, Baghpat
Vikas Bhawan, Baghpat-250609
Email: cdobg-up@nic.in **Respondent No.3**
4. Gram Panchayat, Rasulpur Dhaulri
Through Gram Pradhan,
Rasulpur Dhaulri, Panchayat Ghar,
Rasulpur Dhaulri, UP-250626 **Respondent No.4**
5. Uttar Pradesh State Pollution Control Board
Through Member Secretary,
Building No. TC-12V, Vineet Khand,
Gomti Road, Lucknow- 226010
Email: ms@uppcb.in **Respondent No.5**
6. District Magistrate, Meerut
Office of the District Magistrate, Collectorate,
Meerut-250001
Email: dmmee@nic.in **Respondent No.6**
7. Chief Developmental Officer, Meerut
Vikas Bhawan, Eastern Kuchari Road,
Civil Lines, Meerut-250001 **Respondent No.7**
8. Zilla Panchayat, Meerut
Through its Chief Executive Officer
Lalkurti Bazar, Meerut Cantt., Meerut-250001 **Respondent No.8**